

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2200
TO BE ANSWERED ON 08.03.2018**

SETTING UP OF NEW THERMAL POWER PLANTS

2200. SHRI PRALHAD JOSHI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether his Ministry has decided to set up new thermal power plants only within 500 kms of coal fields;**
- (b) if so, the details thereof; and**
- (c) the manner in which this move will help to battle coal scarcity at power plants across the country?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (c) : As per Electricity Act 2003, 'Any generating company may establish, operate and maintain a generating station without obtaining a licence under this Act if it complies with the technical standards relating to connectivity with the grid.

However, setting up a coal based Thermal Power Plant near a coal mine is beneficial as it saves on coal transportation cost and lowers the cost of generation.
